



COURT OF BIHAR  
on, Criminal & Probation Dept.  
Shree Sore Haripur  
COURT FEE  
REGISTRATION NO: 3355

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For election to... (name of the House)  
From 115 BANIAPUR Constituency (Name of the Constituency)

KEDAR NATH SINGH son/daughter/wife of LATE BASUDEO SINGH

Age 53 years, resident of MOSOOKA (mention full postal address), a candidate in the above election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by R. J. D (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>KEDARNATH SINGH</u>	<u>ASUPS-3488G</u>	<u>2015-16</u>	<u>455505</u>
2.	Spouse- <u>BABITA DEVI</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1 <u>RITURAJ</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2 <u>RISHIRAJ</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3 .....			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Offence	Description
The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken ;	<u>Required information is annexed on Annexure which is part and part of this affidavit</u>
(b) Name of the Court, Case No. and Date of order taking cognizance :	<u>DO</u>
(c) Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>DO</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted :	<u>I have not been convicted of any offences</u>
(b) Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NA</u>

12/11/2015

(4) Punishment imposed:

NA

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

### A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Kedam Natter 105000	Bobita Devi 20,000	Rituraj 15000	Rishiraj 16000	NA
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts). Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1126177-97 341307 402873-95 764000 156534	SBI, Masrah 350184 PNB, Masrah 928242 SBI, Palga 16000 SBI, Masrah FD- 375678	Axis Bank 56876 SBI 55794	SBI 10,000	NA
(iii)	Details of Investment in Bonds, Shares, Stocks, Mutual Funds and other securities and the amount.	514000 67446-43	NIL	NIL	NIL	NA
(iv)	Details of Investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Institution in Post office or Insurance Company and the amount.	29323 60337	P.O. Masrah 54268	NIL	NIL	NA
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NA
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	BR-01DB-0021 2017 1345187	NIL	NIL	NIL	NA
(vii)	Jewelry, Gold and valuable thing (give details of weight and value)	476000 170 Gm	714000 260 Gm	NIL	NIL	NA



Silver-500g  
17500

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(vii)	Any other assets such as value of Claims/Interest <b>RIFLE + GUN +</b>	175000	65000	NIL	NIL	NA
(ix)	Gross Total value <b>PISTAL</b>	5563186 <sup>35</sup>	2520852	127670	26000	NA

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land - Mosrokh</b> Location(s) <b>Soran</b> Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	Annexed  8.85 BOTH 31-07-15 3,00,000 NO 84,00,000	NIL  NIL NIL NIL NIL NIL NIL	NIL  NIL NIL NIL NIL NIL NIL	NIL  NIL NIL NIL NIL NIL NIL	NA  NA NA NA NA NA NA
(ii)	<b>Non-Agricultural Land</b> Location(s) <b>Shashi Nagar Pohn</b> Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	1221 1222 1223 3038 sq. ft. YES NA NA NIL 10,00,000	NIL  NIL NIL NIL NIL NIL NIL	NIL  NIL NIL NIL NIL NIL NIL	NIL  NIL NIL NIL NIL NIL NIL	NA  NA NA NA NA NA NA
(iii)	<b>Commercial Buildings</b> (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	Mosrokh Soran 5458 6358 sq. ft. NIL	NIL  NIL NIL NIL	NIL  NIL NIL NIL	NIL  NIL NIL NIL	NA  NA NA NA

3. Signature

	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NA
	Date of purchase in case of self acquired property	NA	NIL	NIL	NIL	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NIL	NIL	NIL	NA
	Any Investment on the property by way of development, construction etc.	NO	NIL	NIL	NIL	NA
	Approximate Current market value	12,00,000	NIL	NIL	NIL	NA
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s)	Mogoke, Saran 8132, 6743, 6745	NIL	NIL	NIL	NA
	Area (Total measurement in sq. ft.)	4982 sq. ft.	NIL	NIL	NIL	NA
	Built up Area (Total measurement in sq. ft.)	3300 sq. ft.	NIL	NIL	NIL	NA
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NA
	Date of purchase in case of self acquired property	NA	NIL	NIL	NIL	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NIL	NIL	NIL	NA
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NA
	Approximate Current market value	35,00,000	NIL	NIL	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA
(vi)	Total of Current Market Value of (i) to (v) above	141,00,000	NIL	NIL	NIL	NA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI (49% share) Amount outstanding Nature of loan	931375.26 865562	NIL	NIL	NIL	NA
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NA

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	Any other liability	NIL	NIL	NIL	NIL	NA
	Grand total of liabilities	1796937.24	NIL	NIL	NIL	NA
(ii)	<b>Government Dues:</b> Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NA
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NA
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NA
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NA
	Income Tax Dues	NIL	NIL	NIL	NIL	NA
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NA
	Service Tax Dues	NIL	NIL	NIL	NIL	NA
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NA
	Sales Tax Dues	NIL	NIL	NIL	NIL	NA
	Any other dues	NIL	NIL	NIL	NIL	NA
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NA

(7) Details of profession or occupation:

- a. Self... *M. L. A. + Director in company & Retail outlet co-share*  
 b. Spouse... *House wife & Agriculture*

(8) My educational qualification is as under:

*B.A. (Bachelor of Arts) from Bihar University, Muzaffarpur in the year 1985*  
 (Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum: KEDAR NATH SINGH
2.	Full postal address AT+ PO	Mosakh, Saran, Bihar. Pin-84117
3.	Number and Name of the constituency and state	115, Bariaapur, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R. J. D.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NA

*Signature*

(c) Total number of Pending cases where the court (s) have taken cognizance		03				
5.	PAN of	Year for which last Income Tax Return filed		Total Income Slower		
(a)	Candidate <u>ASUPS-3488 G</u>					
(b)	Spouse: <u>NIL</u>	<u>NIL</u>		<u>NIL</u>		
(c)	Dependents <u>NIL</u>	<u>NIL</u>		<u>NIL</u>		
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	5563186	2520852	127670	26000	NA
B.	Immovable Asset	14100000	NIL	NIL	NIL	NA
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	3,00,000	NIL	NIL	NIL	NA
(ii)	Approximate Current Market Price of Asset (Total Value)	14100000	NIL	NIL	NIL	NA
7.	Liabilities					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NA
(ii)	Loans from Bank, Financial Institutions and others (Total)	1796937-26	NIL	NIL	NIL	NA
8.	Highest educational qualification: <u>B.A. (Bachelor of Arts) from Bihar University, Muzaffarpur in the year 1985</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at 11/10/2017 this the 8th day of January 2017

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DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

*2/21/2012*

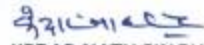


TESTED  
HJP. *V* 5.3.12  
BLS

### Details of Immovale Assets

Locations & Survey no.	Area Total Messur ements in Acres	Extent of owner ship	Approx share	Whether inherited property yes or no	Date of purchase in case of self aquired property	Cost of land in case of urchase in the time of purchase	Any in vestment on the land by way of deve lopments constru ction	Approx current market value in lacs
Masrakh 6551,	0.31	50%	0.155	Yes	NA	Nil	Nil	500000
6542,6779, 6552,6550, 6524,	0.85	50%	0.426	Yes	NA	Nil	Nil	1000000
745,1113,1498, 1501,1663,	2.045	50%	1.0227	Yes	NA	Nil	Nil	1600000
9053,9054,	0.621	50%	0.31	Yes	NA	Nil	Nil	1500000
8187,8184,	10.32	50%	5.16	Yes	NA	Nil	Nil	2000000
8185,8186,	1.93	50%	0.965	Yes	NA	Nil	Nil	500000
8188,	1.14	50%	0.57	Yes	NA	Nil	Nil	1000000
6557,	0.241	100%	0.241	NO		300000	Nil	300000
<b>Total</b>	<b>17.457</b>		<b>8.8497</b>					<b>8400000</b>

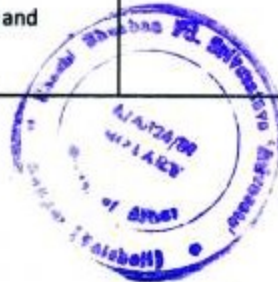


  
 KEDAR NATH SINGH  
 M.L.A  
 R.J.D

**ATTESTED**  
  
 H.J.P.  
 PUBLIC

The following cases are pending against me in which charges have been framed by the court for an offence punishable with imprisonment for two years or more:-

A	B	C	D	E	F
Case/First Information report No/Nos . Together with complete details of concerned Police Station/District/State	Section(s) of the concern Act(s) and short description of the offence(s)for which charged	Name of the court,Case no. and date of order taking cognizance.	Court(s) which framed the charge(s)	Date(s) on which the charge(s) was/were framed	Whether oill or any of the proceeding(s) have been stayed by any Court (s) of competent jurisdiction
Gardanibagh (Secretariate) PS case No-339/95 Patna, Bihar	302,307,324,120(B)IPC And 3,4,5 Explosive Substances Act Committing murder attempt to committing murder voleunterly hurt by dangerous weapons and huling bomb with criminal conspiracy	A.C.J.M. Patna 339/95 10/9/1995 11/26/1997	A.D.J -I Hazaribagh	02-04-08/02-06-12	NO <u>उत्प्रेषित है कि प्रत्येक</u>



**ATTESTED**  
HJP.  
NOTARY PUBLIC

Kedar Nath Singh  
Kedar Nath Singh  
M.L.A  
RJD

The following cases are pending against me in which cognizance have been taken by the court

A	B	C
Name of the court, Case no. and date of order taking cognizance.	The details of cases where the court has taken cognizance section (s) of the Act(s) and description of the offence(s) for which cognizance taken.	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s)
01.- S.D.J.M Chapra, Saran Masrakh PS Case No-196/98 5/18/2005	01.- S.D.J.M Chapra, Saran or wrongful restrain voluntarily causing heart and voluntarily causing heart by dangrous weapons	NO अनुष्ठान में पुलिस ने फाइनल रिपोर्ट दाखील किया. विरोध पत्र पर मुकदमा चल रहा है.
02.- C.J.M Chapra, Saran Baniapur PS Case No.158/10 20-06-12/16-07-12	02.- C.J.M Chapra, Saran Under section-188 IPC 123 R P Act disobedience to an order lawfully promulgated by public servant, using corrupt practices during election period.	NO अभी आरोप पूर्ण बाल में चल रहा है मध्य अमीपुलिस की उपस्थिति में चल रहा है
03.- C.J.M Chapra, Saran Masrak Case No-224/11 7/3/2013	03.- C.J.M Chapra, Saran Under section 147,148,149,341,323, 324,353,307,370,302,120(B) IPC 27 -Arms act forming unlawful assembly armed with weapon, unlawful restrain, causing voluntarily hurt and voluntarily hurt by denguras weapon, attempt to commit murder, committing murder, committing theft and obstructing public servant due discharge of official duty with conspiracy using arms for unlawful purpose	NO सुनवाई में चल रहा है अभी आरोप गटन नहीं हुआ है

Note-Other than above mentioned cases in 5(I) & 5(II) Baniapur PS Saran Case no.81/06 & Masrak PS, Saran Case no-56/14 are pending for investigation.



Kedar Nath Singh  
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M.L.A  
RJD